

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.11/(MAH)/2016  
CA No.


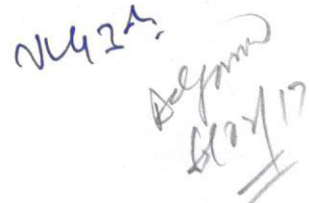
CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2017

NAME OF THE PARTIES: Mr. Nitin M Ligde  
V/s.  
M/s. SLN Pharmachem Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241(1) of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
	Bharat Gafhar	Associate As Petitioner	
	Dr. Nitin M. Ligde	Petitioner	 Nitin M. As Petitioner 10/1/17

ORDER

C.P. No. 11/241(1)/NCLT/MB/MAH/2016

1. None for the Respondent.
2. Ld. Representative for Petitioner and Petitioner in person are present and have informed that the Respondent Counsel telephonically informed his inability to attend the matter. The CP is adjourned to 06.02.2017.

Dated: 10<sup>th</sup> January, 2017.

Sd/-  
**M. K. SHRAWAT**  
Member (Judicial)